# GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

## **LOK SABHA**

## **UNSTARRED QUESTION NO.1712**

# TO BE ANSWERED ON FRIDAY, THE 11<sup>TH</sup> FEBRUARY, 2022

#### **Decriminalisation of Laws**

### 1712. SHRIMATI MAHUA MOITRA:

Will the Minister of Law and Justice be pleased to state:

- (a) the steps being taken by the Government to decriminalise various provisions of the law;
- **(b)** the details of provisions that have already been decriminalised along with the provisions that are proposed to be undertaken;
- (c) the steps taken by the Government to repeal outdated laws as suggested by the Law Commission; and
- (d) the future course of action in this regard?

## ANSWER

#### MINISTER OF LAW AND JUSTICE

## (SHRI KIREN RIJIJU)

(a) to (d): The information is being collected and will be laid on the Table of the House.